

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3322  
ANSWERED ON:23.08.2011  
EQUIPMENT AT MARINE POLICE STATIONS  
Dhruvanarayana Shri R.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has reviewed critical equipment installed at Indian Marine Police Stations;
- (b) if so, the details thereof;
- (c) whether the Government has completed the process of imparting training in marine combat or search and rescue techniques;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): Vulnerability/gap analysis was carried out by coastal States/UTs along with coast guard to firm up their requirement for equipments. The equipments provided to marine police are as per their requirements and are regularly in use. Review of equipments is carried out periodically.
- (c) to (e): Training to the marine police personnel is a continuous process. The marine police personnel are nominated for training by the concerned State Government. The training is designed and provided by coast guard as per requirement of marine police duties. So far 2346 marine police personnel have been trained.